



Sales Tax Bar Association (Regd.)

Office:
11nd Floor, Department of Trade & Taxes,
Vyapar Bhawan, Indraprastha Estate,
New Delhi-110002

EPABX : 23352310 to 14
Extn. : 3666, 3667
Ph. : 23355570, 23317748
23318682

President
H.L. Madan
9312238908

Vice-President
Neetika Khanna
9958810696

Secretary
Suresh Agrawal
9810197362

Jt. Secretary cum Treasurer
Narendra Kr. Sharma
9811949733

Members Executive Committee

Adesh Jain
9811158041

Amit Bansal
9654014045

Ashok Sharma
9312260574

Ela Gupta
8851541463

Gaurav Gupta
9811013940

H.C. Bhatia
9810082677

N.K. Gulati
9811052350

Neera Gupta
9811157111

Parmod Kumar Bansal
9810288440

Saket Grover
9811471337

Sanjay Sharma
9810071545

Sudhir Sangal
9873413899

Vineet Bhatia
9811081159

STBA/2021/52

December 10, 2021

Hon'ble **Nirmala Sitharaman Jee**,
Finance Minister of India,
Ministry of Finance,
Govt. of India,
North Block, New Delhi-110001.

**Subject: Request to extend due date for submission of FORM
GSTR-9, 9A and 9C under GST for the year 2020-21.**

Hon'ble Madam,

It is respectfully submitted as under:

1. Sales Tax Bar Association (Regd.), is one of the oldest and largest Association of Tax Professionals in the country. The Bar Association and its members consider themselves as part and parcel of Tax Administration to ensure that the Government gets the taxes which are just and due to the State and so vital for the welfare activities of the citizens.
2. On the above subject, we respectfully bring to your kind attention as under: -
 - (i) That the due date for submission of Annual Return in Form GSTR-9, 9A and Reconciliation Statement in Form GSTR-9C (self-certified) reconciling the Annual Turnover with audited financial statement is 31st Dec., 2021 for the period from 01.04.2020 to 31.03.2021.
 - (ii) That due date for submission of Tax Audit Report Balance Sheet, Profit and Loss Account under Income Tax Act, 1961 for A.Y. 2021-22 is 15th Jan., 2022. The Audit work includes verification of Turnover and ITC on purchases and expenses as well.
3. In view of the above, the due date for Tax Audit under Income Tax Act being later than due dates of submission of GSTR-9, 9A & 9C with Audited financial statements, it is practically not possible to submit GSTR-9, 9A and 9C by 31st Dec., 2021 in large number of taxpayers as audit work is likely to be completed during the period 01.01.2022 to 15.01.2022.

We, therefore, sincerely pray that due date for submission of GSTR-9, 9A and 9C be extended atleast by two months i.e. upto 28 Feb., 2022 so that reconciliation work with Audited Financial Statements can be completed by the taxpayers after completion of their Tax Audit Work / Co. Audit Work.

With Highest regards

Yours truly
For Sales Tax Bar Association (Regd.)



Suresh Agrawal

Suresh Agrawal, Advocate
Secretary
(M): 9810197362



Sales Tax Bar Association (Regd.)

Office:
11nd Floor, Department of Trade & Taxes,
Vyapar Bhawan, Indraprastha Estate,
New Delhi-110002

EPABX : 23352310 to 14
Extn. : 3666, 3667
Ph. : 23355570, 23317748
23318682

President
H.L. Madan
9312238908

Vice-President
Neetika Khanna
9958810696

Secretary
Suresh Agrawal
9810197362

Jt. Secretary cum Treasurer
Narendra Kr. Sharma
9811949733

STBA/2021/53

December 10, 2021

Members

Executive Committee

Adesh Jain
9811158041

Amit Bansal
9654014045

Ashok Sharma
9312260574

Ela Gupta
8851541463

Gaurav Gupta
9811013940

H.C. Bhatia
9810082677

N.K. Gulati
9811052350

Neera Gupta
9811157111

Parmod Kumar Bansal
9810288440

Saket Grover
9811471337

Sanjay Sharma
9810071545

Sudhir Sangal
9873413899

Vineet Bhatia
9811081159



To,
The Chairman,
Central Board of Indirect Taxes and Customs,
North Block, New Delhi-110 001.

**Subject: Request to extend due date for submission of FORM
GSTR-9, 9A and 9C under GST for the year 2020-21.**

Sir,

It is respectfully submitted as under:

1. Sales Tax Bar Association (Regd.), is one of the oldest and largest Association of Tax Professionals in the country. The Bar Association and its members consider themselves as part and parcel of Tax Administration to ensure that the Government gets the taxes which are just and due to the State and so vital for the welfare activities of the citizens.
2. On the above subject, we respectfully bring to your kind attention as under: -
 - (i) That the due date for submission of Annual Return in Form GSTR-9, 9A and Reconciliation Statement in Form GSTR-9C (self-certified) reconciling the Annual Turnover with audited financial statement is 31st Dec., 2021 for the period from 01.04.2020 to 31.03.2021.
 - (ii) That due date for submission of Tax Audit Report Balance Sheet, Profit and Loss Account under Income Tax Act, 1961 for A.Y. 2021-22 is 15th Jan., 2022. The Audit work includes verification of Turnover and ITC on purchases and expenses as well.
3. In view of the above, the due date for Tax Audit under Income Tax Act being later than due dates of submission of GSTR-9, 9A & 9C with Audited financial statements, it is practically not possible to submit GSTR-9, 9A and 9C by 31st Dec., 2021 in large number of taxpayers as audit work is likely to be completed during the period 01.01.2022 to 15.01.2022.

We, therefore, sincerely pray that due date for submission of GSTR-9, 9A and 9C be extended atleast by two months i.e. upto 28 Feb., 2022 so that reconciliation work with Audited Financial Statements can be completed by the taxpayers after completion of their Tax Audit Work / Co. Audit Work.

With Highest regards

Yours truly
For Sales Tax Bar Association (Regd.)



Suresh Agrawal

Suresh Agrawal, Advocate
Secretary
(M): 9810197362



Sales Tax Bar Association (Regd.)

Office:
IInd Floor, Department of Trade & Taxes,
Vyapar Bhawan, Indraprastha Estate,
New Delhi-110002

EPABX : 23352310 to 14
Extn. : 3666, 3667
Ph. : 23355570, 23317748
23318682

President
H.L. Madan
9312238908

Vice-President
Neetika Khanna
9958810696

Secretary
Suresh Agrawal
9810197362

Jt. Secretary cum Treasurer
Narendra Kr. Sharma
9811949733

Members Executive Committee

Adesh Jain
9811158041

Amit Bansal
9654014045

Ashok Sharma
9312260576

Ela Gupta
8851541463

Gaurav Gupta
9811013940

H.C. Bhatia
9810082677

N.K. Gulati
9811052350

Neera Gupta
9811157111

Parmod Kumar Bansal
9810288440

Saket Grover
9811471337

Sanjay Sharma
9810071545

Sudhir Sangal
9873413899

Vineet Bhatia
9811081159

STBA/2021/56

December 10, 2021

The Special Secretary
Office of the GST Council Secretariat
5th Floor, Tower II, Jeevan Bharti Building,
Janpath Road, Connaught Place, New Delhi-110 001.

**Subject: Request to extend due date for submission of FORM
GSTR-9, 9A and 9C under GST for the year 2020-21.**

Sir,

It is respectfully submitted as under:

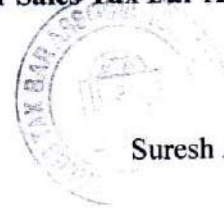
1. Sales Tax Bar Association (Regd.), is one of the oldest and largest Association of Tax Professionals in the country. The Bar Association and its members consider themselves as part and parcel of Tax Administration to ensure that the Government gets the taxes which are just and due to the State and so vital for the welfare activities of the citizens.
2. On the above subject, we respectfully bring to your kind attention as under: -
 - (i) That the due date for submission of Annual Return in Form GSTR-9, 9A and Reconciliation Statement in Form GSTR-9C (self-certified) reconciling the Annual Turnover with audited financial statement is 31st Dec., 2021 for the period from 01.04.2020 to 31.03.2021.
 - (ii) That due date for submission of Tax Audit Report Balance Sheet, Profit and Loss Account under Income Tax Act, 1961 for A.Y. 2021-22 is 15th Jan., 2022. The Audit work includes verification of Turnover and ITC on purchases and expenses as well.
3. In view of the above, the due date for Tax Audit under Income Tax Act being later than due dates of submission of GSTR-9, 9A & 9C with Audited financial statements, it is practically not possible to submit GSTR-9, 9A and 9C by 31st Dec., 2021 in large number of taxpayers as audit work is likely to be completed during the period 01.01.2022 to 15.01.2022.



We, therefore, sincerely pray that due date for submission of GSTR-9, 9A and 9C be extended atleast by two months i.e. upto 28 Feb., 2022 so that reconciliation work with Audited Financial Statements can be completed by the taxpayers after completion of their Tax Audit Work / Co. Audit Work.

With Highest regards

Yours truly
For Sales Tax Bar Association (Regd.)



Suresh Agrawal

Suresh Agrawal, Advocate
Secretary
(M): 9810197362



Sales Tax Bar Association (Regd.)

Office:
11nd Floor, Department of Trade & Taxes,
Vyapar Bhawan, Indraprastha Estate,
New Delhi-110002

EPABX : 23352310 to 14
Extn. : 3666, 3667
Ph. : 23355570, 23317748
23318682

President
H.L. Madan
9312238908

Vice-President
Neetika Khanna
9958810696

Secretary
Suresh Agrawal
9810197362

Jt. Secretary cum Treasurer
Narendra Kr. Sharma
9811949733

Members Executive Committee

Adesh Jain
9811158041

Amit Bansal
9654014045

Ashok Sharma
9312260575

Ela Gupta
8851541463

Gaurav Gupta
9811013940

H.C. Bhatia
9810082677

N.K. Gulati
9811052350

Neera Gupta
9811157111

Parmod Kumar Bansal
9810288440

Saket Grover
9811471337

Sanjay Sharma
9810071545

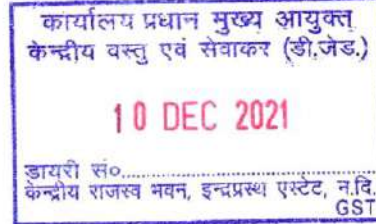
Sudhir Sangal
9873413899

Vineet Bhatia
9811081159

STBA/2021/54

December 10, 2021

To,
The Principal Chief Commissioner,
Goods & Services Tax,
C.R. Building, I.P. Estate,
New Delhi-110002



Subject: Request to extend due date for submission of FORM GSTR-9, 9A and 9C under GST for the year 2020-21.

Sir,

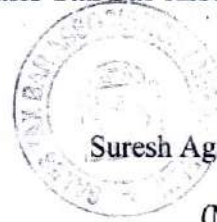
It is respectfully submitted as under:

1. Sales Tax Bar Association (Regd.), is one of the oldest and largest Association of Tax Professionals in the country. The Bar Association and its members consider themselves as part and parcel of Tax Administration to ensure that the Government gets the taxes which are just and due to the State and so vital for the welfare activities of the citizens.
2. On the above subject, we respectfully bring to your kind attention as under: -
 - (i) That the due date for submission of Annual Return in Form GSTR-9, 9A and Reconciliation Statement in Form GSTR-9C (self-certified) reconciling the Annual Turnover with audited financial statement is 31st Dec., 2021 for the period from 01.04.2020 to 31.03.2021.
 - (ii) That due date for submission of Tax Audit Report Balance Sheet, Profit and Loss Account under Income Tax Act, 1961 for A.Y. 2021-22 is 15th Jan., 2022. The Audit work includes verification of Turnover and ITC on purchases and expenses as well.
3. In view of the above, the due date for Tax Audit under Income Tax Act being later than due dates of submission of GSTR-9, 9A & 9C with Audited financial statements, it is practically not possible to submit GSTR-9, 9A and 9C by 31st Dec., 2021 in large number of taxpayers as audit work is likely to be completed during the period 01.01.2022 to 15.01.2022.

We, therefore, sincerely pray that due date for submission of GSTR-9, 9A and 9C be extended atleast by two months i.e. upto 28 Feb., 2022 so that reconciliation work with Audited Financial Statements can be completed by the taxpayers after completion of their Tax Audit Work / Co. Audit Work.

With Highest regards

Yours truly
For Sales Tax Bar Association (Regd.)



Suresh Agrawal

Suresh Agrawal, Advocate
Secretary
(M): 9810197362



Sales Tax Bar Association (Regd.)

Office:
11nd Floor, Department of Trade & Taxes,
Vyapar Bhawan, Indraprastha Estate,
New Delhi-110002

EPABX : 23352310 to 14
Extn. : 3666, 3667
Ph. : 23355570, 23317748
23318682

President
H.L. Madan
9312238908

Vice-President
Neetika Khanna
9958810696

Secretary
Suresh Agrawal
9810197362

Jt. Secretary cum Treasurer
Narendra Kr. Sharma
9811949733

Members Executive Committee

Adesh Jain
9811158041

Amit Bansal
9654014045

Ashok Sharma
9312260575

Ela Gupta
8851541463

Gaurav Gupta
9811013940

H.C. Bhatia
9810082677

N.K. Gulati
9811052350

Neera Gupta
9811157111

Parmod Kumar Bansal
9810288440

Saket Grover
9811471337

Sanjay Sharma
9810071545

Sudhir Sangal
9873413899

Vineet Bhatia
9811081159

STBA/2021/55

December 10, 2021

The Commissioner,
Delhi Goods and Services Tax,
Department of Trade & Taxes,
Vyapar Bhawan, I.P. Estate,
New Delhi - 110 002

Central Resources Unit
Deptt of Trade & Taxes
Govt. of NCT, Delhi
I.P. Estate, New Delhi-110002

10/12/21

**Subject: Request to extend due date for submission of FORM
GSTR-9, 9A and 9C under GST for the year 2020-21.**

Sir,

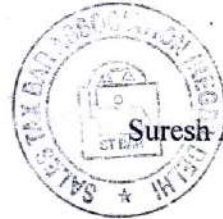
It is respectfully submitted as under:

1. Sales Tax Bar Association (Regd.), is one of the oldest and largest Association of Tax Professionals in the country. The Bar Association and its members consider themselves as part and parcel of Tax Administration to ensure that the Government gets the taxes which are just and due to the State and so vital for the welfare activities of the citizens.
2. On the above subject, we respectfully bring to your kind attention as under: -
 - (i) That the due date for submission of Annual Return in Form GSTR-9, 9A and Reconciliation Statement in Form GSTR-9C (self-certified) reconciling the Annual Turnover with audited financial statement is 31st Dec., 2021 for the period from 01.04.2020 to 31.03.2021.
 - (ii) That due date for submission of Tax Audit Report Balance Sheet, Profit and Loss Account under Income Tax Act, 1961 for A.Y. 2021-22 is 15th Jan., 2022. The Audit work includes verification of Turnover and ITC on purchases and expenses as well.
3. In view of the above, the due date for Tax Audit under Income Tax Act being later than due dates of submission of GSTR-9, 9A & 9C with Audited financial statements, it is practically not possible to submit GSTR-9, 9A and 9C by 31st Dec., 2021 in large number of taxpayers as audit work is likely to be completed during the period 01.01.2022 to 15.01.2022.

We, therefore, sincerely pray that due date for submission of GSTR-9, 9A and 9C be extended atleast by two months i.e. upto 28 Feb., 2022 so that reconciliation work with Audited Financial Statements can be completed by the taxpayers after completion of their Tax Audit Work / Co. Audit Work.

With Highest regards

Yours truly
For Sales Tax Bar Association (Regd.)



S. Agrawal

Suresh Agrawal, Advocate

Secretary

(M): 9810197362